

Annexure-6

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: AKSHAYA IMAGING SYSTEMS PVT LIMITED

Date of commencement of liquidation: 07th August 2018; **List of stakeholders as on:** 11th December 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
	GEE GEE KAY	04/09/2018	2,22,399.00	2,22,399.00	unsecured				100					
	SE, CHENNAI ELECTRICITY DISTRIBUTION CIRCLE NORTH	05/09/2018	6,22,572.00	6,22,572.00	Unsecured				100					
	RASAYAN TRADING CO.,	05/09/2018	45,006.00	45,006.00	Unsecured				100					